

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

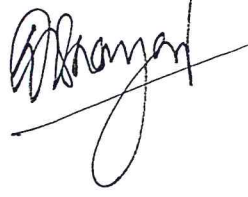

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D.PERUMAN SARANYAN	For petitions 1 & 2	
2.	Gowri V M/s RAMANI & SIVANAR.	Respondents 1-3 5-10 12-15	

ORDER

Counsel for petitioner present. Representing counsel for R1 to R3, R7 to R10 present and stated that the senior counsel could not attend before the Adjudicating Authority today and sought time for making submissions in CA 36/2016. Counsel for petitioner submitted that there is a chance of settling the matter between the parties and a proposal has been sent to the respondents putting forth the terms of settlement and they are awaiting reply in this regard. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)